

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :24/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35787/2025 BLAPL/12262/2025	BASANTA KUMARA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	KHANDAGIRI P.S. /387 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000986/2025
2	D-BLAPL/35788/2025 BLAPL/12263/2025	BASU MARANDI @ MARNDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	GORUMOHISANI /76 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000983/2025
3	D-BLAPL/34512/2025 BLAPL/12264/2025	KANHA @ KANHEI BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /387 /2025 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000554/2025
4	D-BLAPL/35790/2025 BLAPL/12265/2025	ASHOK KUMAR BADAIAK VS STATE OF ODISHA	UMAKANTA BARIK VS	ROURKELA CYBER P.S. /20 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002581/2025
5	D-BLAPL/35805/2025 BLAPL/12266/2025	BHAGIRATHI MISHRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000013/2025
6	D-BLAPL/35812/2025 BLAPL/12267/2025	DAYANIDHI PARUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /276 /2025 A.D.J.,PADAMPUR(Bargarh) Spl/0000049/2025
7	D-BLAPL/35084/2025 BLAPL/12268/2025	JAGANNATH SETHY VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /158 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000108/2025
8	D-BLAPL/35099/2025 BLAPL/12269/2025	MOHAN HARIJAN VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /132 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000115/2025
9	D-BLAPL/35681/2025 BLAPL/12270/2025	SK. SAHADAT ALLI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	TIRTOL /422 /2025 JMFC TIRTOL(Jagatsinghapur) GR/0000513/2025
10	D-BLAPL/35683/2025 BLAPL/12271/2025	SUDEEP KUMAR BHUYAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000024/2025
11	D-BLAPL/35685/2025 BLAPL/12272/2025	DHARMARAJ PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /318 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000685/2025

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12	D-BLAPL/35815/2025 BLAPL/12273/2025	KARTIKA BEHERA @ RAJA @ ANNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /541 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001528/2025
13	D-BLAPL/35126/2025 BLAPL/12274/2025	GURU PANGI @ RABI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	NANDAPUR /41 /2023 SPECIAL JUDGE,KORAPUT(Koraput) CT/0000108/2023
14	D-BLAPL/35818/2025 BLAPL/12275/2025	SUSANTA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /241 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001208/2025
15	D-BLAPL/35259/2025 BLAPL/12276/2025	HEMANTA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	B.SINGHPUR /15 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000045/2025
16	D-BLAPL/35561/2025 BLAPL/12277/2025	KRUSHNA JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000053/2025
17	D-BLAPL/35926/2025 BLAPL/12278/2025	SATISH KUMAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /249 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000272/2025
18	D-BLAPL/35564/2025 BLAPL/12279/2025	NIDRA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /179 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000120/2025
19	D-BLAPL/22601/2025 BLAPL/12280/2025	SABITRI MAJHI VS STATE OF ODISHA	KRUSHNA CHANDRA MEHER VS	BOUDH /249 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000102/2025
20	D-BLAPL/29802/2025 BLAPL/12281/2025	RAJESH KUMAR BISHOI @ BULU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /67 /2025 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000129/2025
21	D-BLAPL/35929/2025 BLAPL/12282/2025	MAINA BEGUM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BOLAGARH P.S. /256 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000123/2025
22	D-BLAPL/35581/2025 BLAPL/12283/2025	DIBYARANJAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000064/2025
23	D-BLAPL/35603/2025	BALAKRUSHNA DEHURY	AMULYA RATNA PANDA	PHULBANI SADAR /5 /2025

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	BLAPL/12284/2025	VS STATE OF ODISHA	VS	A.D.J,PHULBANI(Kandhamal) ST/0000026/2025
24	D-BLAPL/35900/2025 BLAPL/12285/2025	TARANI BAG VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BRAJARAJNAGAR /194 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000268/2025
25	D-BLAPL/35887/2025 BLAPL/12286/2025	SANIDEBA JHANKAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PHIRINGIA /230 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000148/2024
26	D-BLAPL/35933/2025 BLAPL/12287/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	CAPITAL P.S. /650 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001829/2023
27	D-BLAPL/35916/2025 BLAPL/12288/2025	ASHOK KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BOUDH /191 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000087/2025
28	D-BLAPL/35889/2025 BLAPL/12289/2025	SANKAR DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000026/2025
29	D-BLAPL/35893/2025 BLAPL/12290/2025	BEDA @ NIRANJAN SAHOO VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /43 /2008 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000122/2024
30	D-BLAPL/35918/2025 BLAPL/12291/2025	BIPIN MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000026/2025
31	D-BLAPL/35666/2025 BLAPL/12292/2025	ANIL SAHU @ BANTHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /502 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002280/2025
32	D-BLAPL/35235/2025 BLAPL/12293/2025	SILU KUMAR @ SILU BHUYAN @ SILU KUMAR BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /572 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000555/2025
33	D-BLAPL/35672/2025 BLAPL/12294/2025	PANKAJ KUMAR AGRAWAL VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /279 /2025 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Ganjam) GR/0000715/2025
34	D-BLAPL/35921/2025 BLAPL/12295/2025	PRAVAT NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /1192 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ahmednagar)

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35	D-BLAPL/35677/2025 BLAPL/12296/2025	STATE OF ODISHA SK AZAD VS STATE OF ODISHA	JULU KHANSAMA VS	GR/0002141/2025 SECTOR-19 /143 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0002156/2025
36	D-BLAPL/35633/2025 BLAPL/12297/2025	SAMIR SING VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /446 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000650/2025
37	D-BLAPL/35924/2025 BLAPL/12298/2025	HARI @ HARMOHAN TRIPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /604 /2025 J.M.F.C,TALCHER(Anugul) GR/0001317/2025
38	D-BLAPL/35763/2025 BLAPL/12299/2025	KUSHADHAWAJA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	SAMBALPUR VIGILANCE /24 /2025 SPL. JUDGE (VIG),BOLANGIR(Balangir) Spl/0000012/2025
39	D-BLAPL/35253/2025 BLAPL/12300/2025	SADASIBA NAYAK @ SILU VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /177 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000046/2025
40	D-BLAPL/35260/2025 BLAPL/12301/2025	SK. MIJANUR REHMAN MOLLA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000186/2025
41	D-BLAPL/35383/2025 BLAPL/12302/2025	SHEIKH MAHAMMAD NADIM @ HIRA @ MD. HEERA VS STATE OF ODISHA	UMAKANTA BARIK VS	CHHEND /75 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sundar) ST/0000004/2021
42	D-BLAPL/35949/2025 BLAPL/12303/2025	INDRADEBA BEHERA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	DARINGBADI /224 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama) Spl/0000207/2024
43	D-BLAPL/35384/2025 BLAPL/12304/2025	MUNA ALAM VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	JAMANKIRA /62 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000037/2025
44	D-BLAPL/35674/2025 BLAPL/12305/2025	RAJKISHORE DAS @ RAJU DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	ASTARANGA /177 /2021 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000019/2022
45	D-BLAPL/35713/2025 BLAPL/12306/2025	APARNA SANTOSH POL VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000095/2025

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46	D-BLAPL/35714/2025 BLAPL/12307/2025	JATIA @ GANGULI BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /335 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000427/2025
47	D-BLAPL/35953/2025 BLAPL/12308/2025	GANESWAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /270 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000011/2025
48	D-BLAPL/35869/2025 BLAPL/12309/2025	ANITA SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000055/2025
49	D-BLAPL/35894/2025 BLAPL/12310/2025	SANJAY @ SANJAYA GURLA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /132 /2016 S.D.J.M.,PADAMPUR(Bargarh) GR/0000697/2016
50	D-BLAPL/35872/2025 BLAPL/12311/2025	JANMEJAY NAYAK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	BANAPUR P.S. /117 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000167/2025
51	D-BLAPL/36214/2025 BLAPL/12312/2025	ALOK KUMAR SETHI @ TAPU @ ALOK KU. SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /228 /2024 2ND A.D.J.,KHURDA(Khordha) TR/0000069/2024
52	D-BLAPL/35896/2025 BLAPL/12313/2025	SHIBANI NAIK VS STATE OF ODISHA	AKSHYA SAHU VS	NALCO /155 /2023 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000222/2024
53	D-BLAPL/35936/2025 BLAPL/12314/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	NAYAPALLI P.S. /440 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000933/2023
54	D-BLAPL/35897/2025 BLAPL/12315/2025	BUDU MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /354 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000172/2025
55	D-BLAPL/35901/2025 BLAPL/12316/2025	SUJIT NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	COLLIERY /565 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000013/2025
56	D-BLAPL/35909/2025 BLAPL/12317/2025	KESHAB GOUDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ANGUL TOWN /691 /2025 A.D.J.,ANGUL(Anugul) CT/0000543/2025
57	D-BLAPL/35932/2025	DEBASIS BARIK @ DEBU	RONALISHA PRADHAN	BHARATPUR PS /487 /2023

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	BLAPL/12318/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0001523/2023
58	D-BLAPL/35479/2025 BLAPL/12319/2025	ASISH KUMAR YADAV VS STATE OF ODISHA	CHINMAY MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) GR/0000308/2023
59	D-BLAPL/35937/2025 BLAPL/12320/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	DHAULI PS /76 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000598/2024
60	D-BLAPL/35664/2025 BLAPL/12321/2025	SUCHITRA SWAIN VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	PURI SADAR /497 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000646/2025
61	D-BLAPL/35722/2025 BLAPL/12322/2025	BIJENDRA @ BIJAYA JENA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /20 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000117/2022
62	D-BLAPL/35939/2025 BLAPL/12323/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	NAYAPALLI P.S. /472 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000991/2023
63	D-CMP/47261/2025 CMP/1865/2025	PARIKHITA SWAIN VS ASHALATA NAYAK	SATYA RANJAN MOHAPATRA VS AMIT PRASAD BOSE, G.DASH, T.K.JENA	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) CS/0000265/2004
64	D-CMP/48024/2025 CMP/1866/2025	GEETA KHANDLWAL VS SRIKRISHNA INSTITUTE OF EDUCATIONAL TRUST, KHURDA	SUSANTA KUMAR BARAL VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000632/2017
65	D-CMP/35774/2025 CMP/1867/2025	RABINDRANATH KAR VS SAYED MANSUR SAHEB PEER, IDGHA AND GRAVEYARD BIJE, MUSTAFAPUR, (MANSUR SAHEB PEER), COMMITTEE	RAMAKANTA MOHANTY VS	// () //
66	D-CMP/48199/2025 CMP/1868/2025	NANDI BARIK @ DAS VS SADHU BARIK	RABI NARAYAN PANDA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) IA/0000226/2025
67	D-CMP/46437/2025 CMP/1869/2025	BRUNDABAN KUMBHAR VS MANJURANI DASH	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),PATNAGARH(Balangir) CS/0000176/2023
68	D-CMP/47461/2025 CMP/1870/2025	THE AUXILIUM CONVENT SCHOOL, KANDHAMAL VS	KARUNAKAR GAYA VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhamal)

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69	D-CMP/48395/2025 CMP/1871/2025	SAIBANI BEBARTTA NARAYAN PRADHAN VS GOKUL PRADHAN	BHASKAR CHANDRA PANDA VS	CS/0000063/2023 // A.D.J.,KENDRAPARA(Kendrapara) Fao/0000020/2021
70	D-CONTC/46564/2025 CONTC/5620/2025	ANITARANI SAW VS SUSANTA KUMAR BARIK,BLOCK DEVELOPMENT OFFICER, SORO, BALASORE	SIBA PRASAD SAHOO VS	// () //
71	D-CONTC/47543/2025 CONTC/5621/2025	MANCHE PRADHAN VS N.S.THIRUMALA NAIK,PRINCIPAL SECRETARY,SCHOOL AND MASS EDUCATION DEPT,ODISHA	ADV. VS	// () //
72	D-CONTC/47837/2025 CONTC/5622/2025	NIRANJAN KHUNTIA VS RASMITA RANI TARASIA,OAS(SAG),SECRETARY, ORISSA STATE HOUSING BOARD	ADV. VS	// () //
73	D-CONTC/47840/2025 CONTC/5623/2025	NARESH KUMAR PRADHAN VS ARINDAM DAKUA,IAS,DIRECTOR OF MUNICIPAL ADMINISTRATION	ADV. VS	// () //
74	D-CONTC/45659/2025 CONTC/5624/2025	PINKI PRIYADARSANI GHADAI VS ARVIND SINGH,C.E.O,T.P.C.O.D.L, BHUBANESWAR	ADV. VS	// () //
75	D-CONTC/47551/2025 CONTC/5625/2025	PADMA CHARAN PRADHAN VS N.S.THIRAMALA NAYAK,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	ADV. VS	// () //
76	D-CONTC/37857/2025 CONTC/5626/2025	BIPIN BIHARI JENA VS SATYABRATA MAHANTA,PRINCIPAL,INDIRA GANDHI INSTITUTE OF TECHNOLOGY,SARANG, DHENKANAL	SITANSHU KUMAR DEY VS	// () //
77	D-CONTC/46839/2025 CONTC/5627/2025	BHARAT CHANDRA DASBABU VS ANU GARG,DEVELOPMENT COMMISSIONER-CUM-ADDL. CHIEF SECRETARY TO GOVT.,WATER RESOURCES DEPARTMENT	ADV. VS	// () //
78	D-CONTC/47610/2025 CONTC/5628/2025	KAUSHIK PANDA VS BIRENDRA KORKORA,IAS	ADV. VS	// () //
79	D-CONTC/47598/2025 CONTC/5629/2025	ABANIKANTA SAHOO VS DR.SWATI MISHRA,REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR	PRATYUSHA NAIDU VS	// () //

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80	D-CONTC/47608/2025 CONTC/5630/2025	MANGULI CHARAN ROUT VS CHANCHAL RANA,COMMISSIONER,BMC,BHUBANESWAR,KHURDA	ADV. VS	// 0 //
81	D-CONTC/47464/2025 CONTC/5631/2025	KESHAB CHANDRA ROUT VS DAMAYANTI SAHOO,TAHASILDAR,NISCHINTAKOILI,CUTTACK	ADV. VS	// 0 //
82	D-CONTC/47658/2025 CONTC/5632/2025	NIRAKAR NAYAK VS ER.ARYA PRANA SILADITYA SAMAL,EXECUTIVE ENGINEER WEST,BHAWANIPATNA,KALAHANDI	ADV. VS	// 0 //
83	D-CONTC/47679/2025 CONTC/5633/2025	SUBRAT MOHANTY VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //
84	D-CONTC/47695/2025 CONTC/5634/2025	AJAM ALI KHAN VS N.S.THIRAMALA NAYAK,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	BIJAYALAXMI SAHOO VS	// 0 //
85	D-CONTC/44827/2025 CONTC/5635/2025	NIBEDITA SOREN VS MANOJ AHUJA,SECRETARY,GA AND PG DEPT, ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
86	D-CONTC/44937/2025 CONTC/5636/2025	KUNILATA ROUT VS SATYABRATA SAHU,ADDL.CHIEF SECRETARY, HOME DEPT., ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
87	D-CONTC/46584/2025 CONTC/5637/2025	AJAYA KUMAR SAHOO VS CHANDRANSU SEKHAR PANDA,BRANCH MANAGER, ODISHA GRAMEEN BANK, NAYAHAT,PURI	BIKRAM SENAPATI VS	// 0 //
88	D-CONTC/46646/2025 CONTC/5638/2025	JAGADISH CHANDRA MOHANTY VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
89	D-CONTC/46649/2025 CONTC/5639/2025	BHARAT CHANDRA SAHOO VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
90	D-CONTC/46655/2025 CONTC/5640/2025	SANTANU KUMAR KHUNTIA VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
91	D-CONTC/46660/2025	JUDHISTIR PRADHAN	AJAYA KUMAR TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5641/2025	VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, ODISHA	VS	() //
92	D-CONTC/46664/2025 CONTC/5642/2025	BUDHIA DAKUA VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, ODISHA	AJAYA KUMAR TRIPATHY VS	// () //
93	D-CONTC/47700/2025 CONTC/5643/2025	BENUDHAR SWAIN VS DR.N.THIRUMALA NAIK, IAS, COMMISSIONER- CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA	ADV. VS	// () //
94	D-CONTC/48085/2025 CONTC/5644/2025	USHAT KUMBHAR VS RAJESH PRABHAKAR PATIL, IAS, COMMISSIONER-CUM-SECRETARY CO-OPERATION DEPARTMENT, ODISHA	ADV. VS	// () //
95	D-CONTC/48301/2025 CONTC/5645/2025	KRUSHNA CHANDRA SAMAL VS VIPLAVI SINGH, ASSISTANT PROVIDENT FUND COMMISSIONER (COMPLIANCE), ODISHA	ADV. VS	// () //
96	D-CONTC/47735/2025 CONTC/5646/2025	LADUKESWAR PRASAD MOHAPATRA VS DIBYA JYOTI PARIDA, COLLECTOR AND D.M., PURI	ADV VS	// () //
97	D-CONTC/46480/2025 CONTC/5647/2025	BASANTI KUMARI CHHATRA VS DR. RAJYASHREE PATTNAIK, DIRECTOR OF NURSING, ODISHA	ADV VS	// () //
98	D-CRLA/34970/2025 CRLA/1329/2025	BHAGABAN MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR DAS VS	SUKINDA /151 /2020 AD-HOC A.D.J.(FTSC), JAJPUR(Jajapur)
99	D-CRLA/35382/2025 CRLA/1330/2025	DULLAB BAG VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	Spl/0000130/2020 //0 2ND A.D.J., BALANGIR(Balangir)
100	D-CRLA/35663/2025 CRLA/1331/2025	RAJU NAYAK@KOKILI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CRA/0000015/2015 BADABAZAR /234 /2025 2ND A.D.J., BERHAMPUR(Ganjam)
101	D-CRLA/35735/2025 CRLA/1332/2025	BATAKRUSHNA BHOI@BATU VS STATE OF ODISHA	PRINCE PATNAIK VS	J.R/0000054/2025 SATYABADI /144 /2024 SPECIAL JUDGE (POCSO), PURI(Puri)
102	D-CRLA/33696/2025 CRLA/1333/2025	DINABANDHU BISOI@JADA VS	ASHOK KUMAR BEHERA VS	TR/0000052/2024 JAJPUR TOWN /332 /2024 AD-HOC A.D.J.(FTSC), JAJPUR(Jajapur)

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103	D-CRLA/35895/2025 CRLA/1334/2025	STATE OF ODISHA MANDALU BALU@MANDALA BALU VS	DEVASHIS PANDA VS	Spl/0000106/2024 GARBANDHA /20 /2022 C.J.M.,PARALAKHEMUNDI(Gajapati) ST/0000045/2022
104	D-CRLLP/35140/2025 CRLLP/90/2025	STATE OF ODISHA STATE OF ODISHA VS	UDIT RANJAN JENA, A.G.A. VS	NAYAKOT /46 /2018 A.D.J.,KEONJHAR(Kendujhar) ST/0000011/2020
105	D-CRLMC/35512/2025 CRLMC/4921/2025	NAKULA NAIK SK.ABDUL JAMIR VS	BHABANI SHANKAR RAYAGURU VS	JAGATPUR /527 /2020 3RD A.D.J., CUTTACK(Cuttack) ST/0000126/2021
106	D-CRLMC/35797/2025 CRLMC/4922/2025	STATE OF ODISHA BINOD PATRA VS	BRUNDABAN ROUT VS	//0 JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000094/2025
107	D-CRLMC/35553/2025 CRLMC/4923/2025	GAYATRI PATRA JAYASHREE ROUT VS	SARATHI JYOTI MOHANTY VS	// G.N CUM J.M.F.C., SUKINDA(Jajapur) ICC/0000024/2023
108	D-CRLMC/35733/2025 CRLMC/4924/2025	KUNJA BIHARI SAHOO HIMENDRA MAHARANA@RINKU VS	ARJUNA CHARANA BEHERA VS	SONEPUR /206 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000178/2025
109	D-CRLMC/34283/2025 CRLMC/4925/2025	STATE OF ODISHA ASISH KUMAR DAS VS	RAMESH CHANDRA MAHARANA VS	//0 DISTRICT & SESSIONS JUDGE,BALASO CRREV/0000021/2025
110	D-CRLMC/36212/2025 CRLMC/4926/2025	MAAHAMMAD SHAMSUL ISLAM JAYAKRUSHNA DAS MOHAPATRA VS	SASWATA PATNAIK VS	PURI TOWN /497 /2025 S.D.J.M.,PURI(Puri) GR/0001212/2025
111	D-CRLMC/34309/2025 CRLMC/4927/2025	STATE OF ODISHA DAKSHA@DAKSHYA NAIK VS	BIKASH KARNA VS	MANAMUNDA /82 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
112	D-CRLMC/36048/2025 CRLMC/4928/2025	STATE OF ODISHA AJAY KUMAR MAHALIK VS	SARBESWAR SAHOO VS	Spl/0000049/2024 NILGIRI /207 /2025 S.D.J.M.,NILAGIRI(Baleshwar)
113	D-CRLMC/34395/2025 CRLMC/4929/2025	STATE OF ODISHA BISWAJIT PANDA VS	JYOTI RANJAN KAR VS	CT/0000340/2025 //0 JUDGE, FAMILY COURT,JAJPUR(Jajapur) CRL.EXN/0000136/2023

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114	D-CRLMC/33984/2025 CRLMC/4930/2025	SUBRAT BEHERA@MANTU VS STATE OF ODISHA	MAHES DAS VS	TOMANDO /135 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000394/2023
115	D-CRLMC/35229/2025 CRLMC/4931/2025	GAJENDRA DAL BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	NALCO /142 /2010 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000018/2011
116	D-CRLMC/35703/2025 CRLMC/4932/2025	JEEBAN SAHU@ALOK SAHU VS STATE OF ODISHA	ANWESHA MISHRA VS	KHALLIKOTE /130 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000291/2022
117	D-CRLMC/34719/2025 CRLMC/4933/2025	SANTOSH KUMAR SINGH VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	CDA-II /43 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000308/2024
118	D-CRLMC/34734/2025 CRLMC/4934/2025	MURALI MOHAN DAS VS STATE OF ODISHA	PRANGYA PANDA VS	BARIPADA TOWN /353 /2021 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000886/2021
119	D-CRLMC/35313/2025 CRLMC/4935/2025	PAWAN KUMAR JAJODIA VS REPUBLIC OF INDIA	GOPABANDHU DASH VS	BHUBANESWAR CBI /10 /2021 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000009/2023
120	D-CRLMC/35314/2025 CRLMC/4936/2025	PAWAN KUMAR JAJODIA VS REPUBLIC OF INDIA	GOPABANDHU DASH VS	BHUBANESWAR CBI /1 /2022 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000011/2023
121	D-CRLMC/35315/2025 CRLMC/4937/2025	PAWAN KUMAR JAJODIA VS REPUBLIC OF INDIA	GOPABANDHU DASH VS	BHUBANESWAR CBI /11 /2021 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000010/2023
122	D-CRLMC/35316/2025 CRLMC/4938/2025	PAWAN KUMAR JAJODIA VS REPUBLIC OF INDIA	GOPABANDHU DASH VS	BHUBANESWAR CBI /2 /2022 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000012/2023
123	D-CRLMC/35640/2025 CRLMC/4939/2025	RAKESH BEHERA@BANTIA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	LALBAG /395 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000861/2025
124	D-CRLMC/35630/2025 CRLMC/4940/2025	PRAKASH KUMAR KAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MARINE PENTHAKATA /80 /2025 () //
125	D-CRLMC/35317/2025	PAWAN KUMAR JAJODIA	GOPABANDHU DASH	BHUBANESWAR CBI /3 /2022

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	CRLMC/4941/2025	VS REPUBLIC OF INDIA	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000013/2023
126	D-CRLMC/35695/2025 CRLMC/4942/2025	SARAT ROUTRAY VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALANGA /128 /2018 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000050/2025
127	D-CRLMC/35708/2025 CRLMC/4943/2025	K.BRUNDABAN REDDY @ BRUNDABAN REDDY @ BRUNDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /228 /2024 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000009/2024
128	D-CRLMC/35145/2025 CRLMC/4944/2025	URMILA MAHANAND VS STATE OF ODISHA	DEBABRATA DASH VS	KOKSARA /236 /2024 () //
129	D-CRLMC/35793/2025 CRLMC/4945/2025	GITANJALI SAMAL VS STATE OF ODISHA	AMARESH DAS VS	COLLIERY /692 /2024 J.M.F.C,TALCHER(Anugul) GR/0001517/2024
130	D-CRLMC/35366/2025 CRLMC/4946/2025	SONU SAHOO@SONU SAHU VS STATE OF ODISHA	UMAKANTA BARIK VS	UDITNAGAR /420 /2024 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000048/2024
131	D-CRLMC/35795/2025 CRLMC/4947/2025	SANATAN JENA VS STATE OF ODISHA	TRILOCHAN DASH VS	KOREI /113 /2016 J.M.F.C.,JAJPUR ROAD(Jajapur) GR/0000686/2016
132	D-CRLMC/35922/2025 CRLMC/4948/2025	SUKANTA KUMAR JENA VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	BHUBANESWAR VIGILANCE /4 /2022 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000020/2024
133	D-CRLMC/36112/2025 CRLMC/4949/2025	PRATYUSH KANT DASH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /236 /2023 A.D.J.,JEYPORE(Koraput) CT/0000009/2024
134	D-CRLMC/35908/2025 CRLMC/4950/2025	M/S.MAA MANSHA BUILDERS, KHORDHA VS SANJU DEVI AGRAWAL	SASWATI MOHAPATRA VS	/ /0 J.M.F.C.,JATNI(Khordha) ICC/0000093/2023
135	D-CRLMC/35912/2025 CRLMC/4951/2025	M/S.MAA MANSHA BUILDERS, KHORDHA VS SHARMILA DEVI AGRAWAL	SASWATI MOHAPATRA VS	/ /0 J.M.F.C.,JATNI(Khordha) ICC/0000092/2023
136	D-CRLMC/35971/2025 CRLMC/4952/2025	ANANDI JAIN VS	SASWAT KUMAR ACHARYA VS	DHARAMGARH /163 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA

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137	D-CRLMC/36033/2025 CRLMC/4953/2025	STATE OF ODISHA SATYAJYOTI MOHANTY VS KISHAN KUMAR MOHAPATRA	BIJAYA KUMAR SAHOO VS	CT/0000400/2024 //0 DISTRICT AND SESSIONS JUDGE,NAYAGAR
138	D-CRLMC/36194/2025 CRLMC/4954/2025	PAPU @ KARTIKESWAR MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CRA/0000028/2025 BHUBAN /100 /2019 A.D.J.,KAMAKHYANAGAR(Dhenkanal)
139	D-CRLMC/35528/2025 CRLMC/4955/2025	BHABAGRAHI PANDA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	CT/0000041/2022 TIGIRIA /167 /2024 J.M.F.C.,TIGIRIA(Cuttack)
140	D-CRLMC/36302/2025 CRLMC/4956/2025	SAMUEL TOPNO VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	CT/0000162/2024 LAHUNIPADA /231 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundergarh)
141	D-CRLMC/36133/2025 CRLMC/4957/2025	SANJAYA HOTA VS STATE OF ODISHA	SIDHARTHA DAS VS	GR/0000914/2025 DEOGAON /361 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir)
142	D-CRLMP/35566/2025 CRLMP/1538/2025	BHANUMATI SWAIN VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GR/0001889/2025 //0 J.M.F.C.,PIPILI(Puri)
143	D-CRLMP/35810/2025 CRLMP/1539/2025	NAMITA RANI PANDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	ICC/0000151/2022 //0 ()
144	D-CRLMP/36208/2025 CRLMP/1540/2025	TUSIL KUMAR MURMU VS AATISH MOHAPATRA@PANDA@MURMU	AVIRAM PATRA VS	// //0 JUDGE, FAMILY COURT, DHENKANAL
145	D-CRLMP/35218/2025 CRLMP/1541/2025	PURNNA @ PURNA CHANDRA GHADAI VS STATE OF ODISHA	TUSHAR KANTA SAHOO VS	Crp/0000127/2024 //0 ()
146	D-CRLMP/35669/2025 CRLMP/1542/2025	JANARDAN BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// RAIBANIA /108 /2025 ()
147	D-CRLMP/34433/2025 CRLMP/1543/2025	GUNDICHARANI BARIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// // ()

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148	D-CRLMP/35679/2025 CRLMP/1544/2025	BANITA DAS VS STATE OF ODISHA	ASHUTOSH MALLIK VS	MALGODOWN /258 /2025) //
149	D-CRLMP/36149/2025 CRLMP/1545/2025	SANGITA PAHARI VS STATE OF ODISHA	SARADA PRASAD TRIPATHY VS	//0) //
150	D-CRLREV/35540/2025 CRLREV/940/2025	LALIT KUMAR MEHER VS STATE OF ODISHA(VIG.)	RAJESH KUMAR MAHAPATRA VS	SAMBALPUR VIGILANCE /3 /2020 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000004/2021
151	D-CRLREV/35836/2025 CRLREV/941/2025	BUDHUA SINGH VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	//0 SDM, PANPOSH(Sundargarh) MIS.CASE/0000030/2025
152	D-CRLREV/35980/2025 CRLREV/942/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /51 /2009 A.D.J.,BARGARH(Bargarh) GR/0000019/2024
153	D-CRLREV/36116/2025 CRLREV/943/2025	SIDDHARTHA SWARUP JENA VS LITUSHREE JENA	LALITENDU MISHRA VS	// S.D.J.M.,BALASORE(Baleshwar) EXN.M.C./0000035/2024
154	D-CRLREV/33956/2025 CRLREV/944/2025	JUGAL KISHORE SAHU VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	VIGILANCE PS (BERHAMPUR) /38 /2012 SPECIAL JUDGE (VIG),BERHAMPUR(Ga) GR/0000038/2012
155	D-CRLREV/35863/2025 CRLREV/945/2025	LAXMIDHAR MALLICK VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /57 /2019 2ND A.D.J.,KHURDA(Khordha) ST/0000065/2021
156	D-CRLREV/36170/2025 CRLREV/946/2025	BALARAM SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// J.M.F.C.,RANPUR(Nayagarh) CRMC/0000059/2025
157	D-CRLREV/36196/2025 CRLREV/947/2025	KALPATARU JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SEA BEACH /176 /2025 J.M.F.C.,PURI(Puri) CRMC/0000029/2025
158	D-CRLREV/36014/2025 CRLREV/948/2025	SK. ISHAQ VS SUPERINTENDENT OF UTKAL BALASHRAM, BALASORE	AMULYA RATNA PANDA VS	//0 S.D.J.M.,BALASORE(Baleshwar) MIS.CASE/0000232/2025
159	D-MACA/47944/2025	KAJAL DWIVEDI	DURGA CHARAN DEY	//

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	MACA/1251/2025	VS ASHOK KUMAR DALBEHERA	VS	1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001217/2022
160	D-MACA/47950/2025 MACA/1252/2025	KIRAN JHA VS ASHOK KUMAR DALBEHERA	DURGA CHARAN DEY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001305/2022
161	D-MACA/43629/2025 MACA/1253/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,BBSR VS SAKHI DEI	SUBRAT SATPATHY VS	// IV MACT,PURI(Puri) Mac/0000058/2015
162	D-MACA/44502/2025 MACA/1254/2025	KARTIK HANS VS RAGHU TANDI	DIPTI RANJAN SWAIN VS	// A.D.J.,KANTABANJI(Balangir) Mac/0000009/2022
163	D-MACA/46417/2025 MACA/1255/2025	D.M. M/S- CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,JAJPUR ROAD BONGHATPUR VS ARNAPURNA JENA	SOMNATH NORA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000097/2019
164	D-MACA/46733/2025 MACA/1256/2025	PRIYASHA GOENKA VS RUPESH KUMAR AGARWAL	SOUMYA JYOTI BISWAL VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000017/2012
165	D-MATA/45873/2025 MATA/447/2025	RAMESH CHANDRA NAYAK VS SUBHASHMITA PALEI	NISHIKANTA MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000105/2023
166	D-MATA/48238/2025 MATA/448/2025	PRATAP KUMAR SETHY VS SASMITA SETHY	SOMANATH NANDA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000223/2023
167	D-MATA/47800/2025 MATA/449/2025	ANANTA KISHORE DAS VS NIRUPAMA BARIK	RAMA CHANDRA MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000298/2024
168	D-MSA/47255/2025 MSA/62/2025	AKHIL KUMAR SAHOO VS CHATURBHUJA NIRMAN BUILDER AND DEVELOPER,BBSR	RAKESH BEHERA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000046/2024
169	D-RPFAM/46533/2025 RPFAM/367/2025	SANTOSH SAHOO VS PINKI SAHOO	SUBASH CHANDRA PUSPALAKA VS	// JUDGE FAMILY COURT-II,BHUBANESW Crp/0000131/2021
170	D-RSA/43916/2025 RSA/589/2025	PHOOL SINGH VS	MAMATA MISHRA VS	// A.D.J.,CHANDIKHOLE(Jajapur)

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171	D-RSA/42186/2025 RSA/590/2025	BABAJI CHARAN SAHOO SWAPNESH MUKHARJEE VS ABHIMANYU KHARSEL	PRASANTA KUMAR SATAPATHY VS	RFA/0000005/2021 // A.D.J.,KUCHINDA(Sambalpur) RFA/0000031/2024
172	D-WA/47918/2025 WA/1835/2025	STATE OF ODISHA VS JAYRAM PRADHAN	SASWAT DAS,A.G.A VS	// () //
173	D-WA/47921/2025 WA/1836/2025	STATE OF ODISHA VS NARSU KHUNTIA	AISHWARYA DASH,A.S.C VS	// () //
174	D-WA/46952/2025 WA/1837/2025	RANJAN KUMAR SAHOO VS SUPERINTENDING ENGINEER (ELECTRICAL)-II, TPCODL, JAGATSINGHPUR	SURESH CHANDRA DASH VS	// () //
175	D-WA/44010/2025 WA/1838/2025	CHANDRAKALA MOHANTY VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// () //
176	D-WA/46309/2025 WA/1839/2025	STATE OF ODISHA VS JYOTIRANJAN MALLICK	AISHWARYA DASH,A.S.C VS	// () //
177	D-WA/47012/2025 WA/1840/2025	STATE OF ODISHA VS PRAFULLA BARAL	SASWAT DAS,A.G.A VS	// () //
178	D-WP(C)/41368/2025 WP(C)/33522/2025	BIDYARANI DAS VS STATE OF ODISHA	PRABIN DAS VS	// () //
179	D-WP(C)/47824/2025 WP(C)/33523/2025	KALPITA MOHANTY VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// () //
180	D-WP(C)/47995/2025 WP(C)/33524/2025	MD. ISTEKHAR VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// () //
181	D-WP(C)/45057/2025 WP(C)/33525/2025	M/S GARNET PAINTS AND CHEMICALS, CUTTACK VS CHAIRMAN CUM MANAGING DIRECTOR, IDCO, BHUBANESWAR	LAXMAN PRADHAN VS	// () //

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182	D-WP(C)/47968/2025 WP(C)/33526/2025	M/S. ANANTA CHARAN PATRA, DHENKANAL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BHUBANESWAR	ADHIRAJ MOHANTY VS	// 0 //
183	D-WP(C)/47904/2025 WP(C)/33527/2025	SULEKH CHARAN BHOI VS REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR	BRUNDABAN ROUT VS	// 0 //
184	D-WP(C)/46572/2025 WP(C)/33528/2025	A. PRASANTI NAYAK VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
185	D-WP(C)/46890/2025 WP(C)/33529/2025	KULAMANI SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
186	D-WP(C)/47783/2025 WP(C)/33530/2025	DR.SIBA PRASAD TRIPATHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/47831/2025 WP(C)/33531/2025	JAMUNA MAHANT VS STATE OF ODISHA	IASIM KISHOR PAL VS	// 0 //
188	D-WP(C)/47843/2025 WP(C)/33532/2025	SK RAHIMUDDIN VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
189	D-WP(C)/47521/2025 WP(C)/33533/2025	PARAMESWAR DASH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
190	D-WP(C)/48160/2025 WP(C)/33534/2025	YUSUF KHAN VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
191	D-WP(C)/48091/2025 WP(C)/33535/2025	MAMATA SATAPATHI VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
192	D-WP(C)/46725/2025 WP(C)/33536/2025	SARAT CHANDRA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
193	D-WP(C)/47769/2025	CHANDAN KUMAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//

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	WP(C)/33537/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/47891/2025 WP(C)/33538/2025	JAYANTI MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
195	D-WP(C)/47656/2025 WP(C)/33539/2025	GITANJALI JENA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
196	D-WP(C)/47674/2025 WP(C)/33540/2025	M/S ISHWARA CHANDRA DANDAPAT, KENDUJHAR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// 0 //
197	D-WP(C)/47909/2025 WP(C)/33541/2025	SNEHA KAR VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
198	D-WP(C)/48123/2025 WP(C)/33542/2025	DIBAKAR DASH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
199	D-WP(C)/47896/2025 WP(C)/33543/2025	DR.BALARAM PANDA VS NORTH ODISHA UNIVERSITY, MAYURBHANJ	KUNAL KUMAR SWAIN VS	// 0 //
200	D-WP(C)/47668/2025 WP(C)/33544/2025	SABITRI PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
201	D-WP(C)/47697/2025 WP(C)/33545/2025	PUNYAJIT MISHRA VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	PRASANTA KUMAR SATAPATHY VS	// 0 //
202	D-WP(C)/47774/2025 WP(C)/33546/2025	M/S. BUDHARAJA MINING AND CONSTRUCTION LTD., KHURDA VS ODISHA MINING CORPORATION LTD., KHURDA	AVIJIT PAL VS	// 0 //
203	D-WP(C)/47690/2025 WP(C)/33547/2025	PRITI PRAJNA LENKA VS UNION OF INDIA	SONITA BISWAL VS	// 0 //
204	D-WP(C)/46351/2025 WP(C)/33548/2025	RENUBALA SATAPATHY VS	AMIT PRASAD BOSE VS	// 0

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205	D-WP(C)/47581/2025 WP(C)/33549/2025	ARABINDA SATAPATHY SIVARAM GOUDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// // 0 //
206	D-WP(C)/47729/2025 WP(C)/33550/2025	SANJAY PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	// 0 //
207	D-WP(C)/46389/2025 WP(C)/33551/2025	DR.PREMALATA BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
208	D-WP(C)/48158/2025 WP(C)/33552/2025	JAGANNATH PARIDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
209	D-WP(C)/45638/2025 WP(C)/33553/2025	NITAI CHARAN NANDA VS STATE OF ODISHA	BUBHUTI BHUSAN MISHRA VS	// 0 //
210	D-WP(C)/46727/2025 WP(C)/33554/2025	PRADYUMNA KUMAR ARUKH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
211	D-WP(C)/46991/2025 WP(C)/33555/2025	SATYA SANKAR SAMANTARY VS THE PRINCIPAL SECY. DEPT OF EXCISE, GOVT .OF ODISHA , BBSR	SATYAJEET MUKHARJEE VS	// 0 //
212	D-WP(C)/47782/2025 WP(C)/33556/2025	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
213	D-WP(C)/47688/2025 WP(C)/33557/2025	KAMALAKANTA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
214	D-WP(C)/47762/2025 WP(C)/33558/2025	CHHINDERPAL KAUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
215	D-WP(C)/47642/2025 WP(C)/33559/2025	SUBHA SHREE SAHOO VS STATE OF ORISSA	BISWAJIT NAYAK VS	// 0 //

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216	D-WP(C)/46802/2025 WP(C)/33560/2025	SENIOR DIVISIONAL ELECTRICAL ENGINEER(TRD),KHORDHA VS CEO, TPCODL, BBSR	JAGYAN BALIK MOHANTY VS	// 0 //
217	D-WP(C)/47692/2025 WP(C)/33561/2025	NRUSINGHA NARAYAN JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/46734/2025 WP(C)/33562/2025	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
219	D-WP(C)/47511/2025 WP(C)/33563/2025	THUMPU SOREN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
220	D-WP(C)/47377/2025 WP(C)/33564/2025	SANIA SINGH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
221	D-WP(C)/47696/2025 WP(C)/33565/2025	SRIMAN RABIN PARIDA VS ASST. COMNR OF STATE TAX, BBSR III CIRCLE	ITISHREE TRIPATHY VS	// 0 //
222	D-WP(C)/47528/2025 WP(C)/33566/2025	SANJIB CHAMPATI VS STATE OF ODISHA	PAMI RATH VS	// 0 //
223	D-WP(C)/47698/2025 WP(C)/33567/2025	RUSHIKESH NAYAK VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BERHAMPUR-I RANGE	ITISHREE TRIPATHY VS	// 0 //
224	D-WP(C)/47731/2025 WP(C)/33568/2025	IMMAUDDIN @IMAN HUSEN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
225	D-WP(C)/44581/2025 WP(C)/33569/2025	HARIS CHANDRA MALLIK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
226	D-WP(C)/48296/2025 WP(C)/33570/2025	BICHITRA KUMAR BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
227	D-WP(C)/47901/2025	ALLUP KUMAR PATI	SHASHI BHUSAN JENA	//

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	WP(C)/33571/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47514/2025 WP(C)/33572/2025	SUSANTA KUMAR SWAIN VS ASSISTANT PROVIDENT FUND COMMISSIONER, SUNDARGARH	PRAKASH RANJAN BARIK VS	// 0 //
229	D-WP(C)/47753/2025 WP(C)/33573/2025	MANJULATA MISRA VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	// 0 //
230	D-WP(C)/47958/2025 WP(C)/33574/2025	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	SARADA PRASANNA MOHAPATRA VS	// 0 //
231	D-WP(C)/46745/2025 WP(C)/33575/2025	SABITA GURU VS AMAR RAM CHOUDHURY	SANJAY KUMAR DAS VS	// 0 //
232	D-WP(C)/46236/2025 WP(C)/33576/2025	SONALI NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
233	D-WP(C)/47365/2025 WP(C)/33577/2025	MANAGING COMMITTEE, BENUDHAR BIDYAPITHA, MAYURBHANJ VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
234	D-WP(C)/47741/2025 WP(C)/33578/2025	MUBARAK ANSARI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
235	D-WP(C)/48128/2025 WP(C)/33579/2025	DR.LABANGALATA BISOI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
236	D-WP(C)/48133/2025 WP(C)/33580/2025	DR.BIDYUT PRABHA GANTAYAT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
237	D-WP(C)/48119/2025 WP(C)/33581/2025	DR. PUSPAMALA PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
238	D-WP(C)/47725/2025 WP(C)/33582/2025	MD.IFTEKHAR ALAM VS	BISWORANJAN SWAIN VS	// 0

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239	D-WP(C)/46241/2025 WP(C)/33583/2025	STATE OF ODISHA NIHARIBALA NAYAK VS	ASHOK KUMAR BEHERA VS	// // ()
240	D-WP(C)/48124/2025 WP(C)/33584/2025	STATE OF ODISHA RADHANATH MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // ()
241	D-WP(C)/47750/2025 WP(C)/33585/2025	STATE OF ODISHA ABDUL HAMID ANSARI VS	BISWORANJAN SWAIN VS	// // ()
242	D-WP(C)/47957/2025 WP(C)/33586/2025	STATE OF ODISHA MAMATA BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
243	D-WP(C)/47890/2025 WP(C)/33587/2025	STATE OF ODISHA MOHAMMAD ISLAM VS	RAMAKRISHAN NAIK VS	// // ()
244	D-WP(C)/47960/2025 WP(C)/33588/2025	STATE OF ORISSA NIRJHARINI BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
245	D-WP(C)/46728/2025 WP(C)/33589/2025	STATE OF ODISHA DAMA PRUSTY VS	MRITUNJAY BANERJEE VS	// // ()
246	D-WP(C)/47743/2025 WP(C)/33590/2025	STATE OF ODISHA PADMA LOCHAN PATRA VS	PRAVASH CHANDRA JENA VS	// // ()
247	D-WP(C)/46723/2025 WP(C)/33591/2025	STATE OF ODISHA RAGHUNATH MOHAPATRA VS	KABIRAJ PRADHAN VS	// // ()
248	D-WP(C)/47088/2025 WP(C)/33592/2025	STATE OF ODISHA SATYABRATA JENA VS	PRABODHA CHANDRA NAYAK VS	// // ()
249	D-WP(C)/48315/2025 WP(C)/33593/2025	PRINCIPAL COMMISSIONER GOODS AND SERVICES TAX AND CENTRAL EXCISE,BHUBANESWAR DILIP KUMAR PARIJA VS	SIDHARTHA MISHRA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/46732/2025 WP(C)/33594/2025	PABANANANDA BEHERA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
251	D-WP(C)/48099/2025 WP(C)/33595/2025	PRAFULLA KAR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
252	D-WP(C)/48039/2025 WP(C)/33596/2025	SANJUKTA PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
253	D-WP(C)/48319/2025 WP(C)/33597/2025	DAMODAR MAHAPATRA VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
254	D-WP(C)/47736/2025 WP(C)/33598/2025	MOHAMMAD AKIL ANSARI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
255	D-WP(C)/47749/2025 WP(C)/33599/2025	GOPAL KRUSHNA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
256	D-WP(C)/48096/2025 WP(C)/33600/2025	M/S BINAPANI ENTERPRISES, JAJPUR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
257	D-WP(C)/47775/2025 WP(C)/33601/2025	PRADHAN MANTRI SHRI MANINAGESWAR GOVT. HIGH SCHOOL, BARDHANPUR, BALASORE VS GOVT. OF ODISHA	SUBANANUSU BHUSAN MOHANTY VS	// 0 //
258	D-WP(C)/48323/2025 WP(C)/33602/2025	PATHANI ROUT @ PADHIHARI VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
259	D-WP(C)/45278/2025 WP(C)/33603/2025	BIKRAM MOHANTY VS THE STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
260	D-WP(C)/47865/2025 WP(C)/33604/2025	DILLIP KUMAR MISHRA VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
261	D-WP(C)/47866/2025	BANAMALI JENA @ JANA	SANJAY KUMAR PATRA	//

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	WP(C)/33605/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47768/2025 WP(C)/33606/2025	RAMA CHANDRA MALLICK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
263	D-WP(C)/47883/2025 WP(C)/33607/2025	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
264	D-WP(C)/48266/2025 WP(C)/33608/2025	BICHITRANANDA BAGH VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
265	D-WP(C)/48331/2025 WP(C)/33609/2025	M/S MAA TARA TARINI STEELS, GANJAM VS THE CHAIRMAN, STATE BANK OF INDIA, PANDIT JAWAHARLAL NEHRU MARG, BBSR	TUNA SAHU VS	// 0 //
266	D-WP(C)/47943/2025 WP(C)/33610/2025	BASANTI DEVI VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	// 0 //
267	D-WP(C)/47873/2025 WP(C)/33611/2025	PADAN BINDHANI VS THE S.D.O.-CUM-ASSESSING OFFICER (ELECT.), TPNODL, JAJPUR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
268	D-WP(C)/48363/2025 WP(C)/33612/2025	YASHOBANTA SAHU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
269	D-WP(C)/43405/2025 WP(C)/33613/2025	BIJAY KUMAR SAMANTARAY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
270	D-WP(C)/48299/2025 WP(C)/33614/2025	TAPAN KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/47238/2025 WP(C)/33615/2025	SANTOSH KUMAR PAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
272	D-WP(C)/48370/2025 WP(C)/33616/2025	SANKAR SHAN MIRDHA VS	PRASANTA KUMAR SATAPATHY VS	// 0

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273	D-WP(C)/46740/2025 WP(C)/33617/2025	STATE OF ODISHA ABHISHEK MOHAPATRA VS	BIBHU PRASAD DAS VS	// // ()
274	D-WP(C)/48208/2025 WP(C)/33618/2025	HONBLE APPELLATE COMMITTEE FOR SUB ORDINATE COURTS HIGH COURT OF ORISSA KIRAN PRAVA PANIGRAHI VS	ATUL TRIPATHY VS	// // ()
275	D-WP(C)/48486/2025 WP(C)/33619/2025	STATE OF ODISHA TUSHAR KANT TAKRI VS	AMIYA KUMAR CHHATOI VS	// // ()
276	D-WP(C)/48371/2025 WP(C)/33620/2025	STATE OF ODISHA PRASANNA KUMAR POLAI @ PRASANNA POLEI VS	SANTOSH KUMAR MAHANTY VS	// // ()
277	D-WP(C)/48401/2025 WP(C)/33621/2025	STATE OF ODISHA M/S AFIYA ENTERPRISES PVT. LTD., KENDRAPARA VS	RAMESH CHANDRA JENA VS	// // ()
278	D-WP(C)/48110/2025 WP(C)/33622/2025	ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR DR. REKHA DEVI VS	SUBHADUTTA ROUTRAY VS	// // ()
279	D-WP(C)/48111/2025 WP(C)/33623/2025	STATE OF ODISHA DR.NANDITA MISHRA VS	SUBHADUTTA ROUTRAY VS	// // ()
280	D-WP(C)/47727/2025 WP(C)/33624/2025	HIGHER EDUCATION RAJESH KUMAR KAR VS	SASWAT KUMAR ACHARYA VS	// // ()
281	D-WP(C)/48468/2025 WP(C)/33625/2025	ASSISTANT COMMISSIONER CGSR AND CENTRAL EXCISE, SAMBALPUR DIVISION, SAMBALPUR FERRO ALLOYS CORPORATION LIMITED, BHADRAK VS	PIYUSH AGRAWAL VS	// // ()
282	D-WP(C)/48107/2025 WP(C)/33626/2025	STATE OF ODISHA DR.SUDHANSU KUMAR MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // ()
283	D-WP(C)/48114/2025 WP(C)/33627/2025	STATE OF ODISHA PRANITA MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/48113/2025 WP(C)/33628/2025	DR. UMA CHAND LAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
285	D-WP(C)/48197/2025 WP(C)/33629/2025	THE EXECUTIVE ENGINEER, LIFT IRRIGATION DIVISION, SUBARNAPUR VS THE REGISTRAR CUM SECRETARY I/C, ODISHA, HUMAN RIGHTS COMMISSION, BHUBANESWAR	SUSANTA KUMAR BARAL VS	// 0 //
286	D-WP(C)/47712/2025 WP(C)/33630/2025	RAMESH PRADHAN VS STATE OF ODISHA	JYOTSNARANI RATH VS	// 0 //
287	D-WP(C)/46073/2025 WP(C)/33631/2025	PRATIKSHYA SWAIN VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
288	D-WP(C)/47747/2025 WP(C)/33632/2025	NIRANJAN JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
289	D-WP(C)/48264/2025 WP(C)/33633/2025	DHRUBA CHARAN SAHOO VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
290	D-WP(C)/48404/2025 WP(C)/33634/2025	SHANKAR BAG VS STATE OF ODISHA	CHITTA RANJAN PATTNAİK VS	// 0 //
291	D-WP(C)/48104/2025 WP(C)/33635/2025	BHAGYADHAR BEHERA VS BAIDYANATH BAL	PRAVASH CHANDRA JENA VS	// 0 //
292	D-WP(C)/48465/2025 WP(C)/33636/2025	CHARAN CHANDAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
293	D-WP(C)/47708/2025 WP(C)/33637/2025	JAYANTI BISWAL VS THE STATE OF ORISSA	RAJESH RANJAN SAHOO VS	// 0 //
294	D-WP(C)/45844/2025 WP(C)/33638/2025	SWARNALATA SAHOO VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
295	D-WP(C)/47795/2025	MANJULATA BEHERA	RABI NARAYAN PANDA	//

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	WP(C)/33639/2025	VS SUJATA BEHERA	VS	0 //
296	D-WP(C)/40526/2025 WP(C)/33640/2025	BHABANI SHANKAR SENAPATI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
297	D-WP(C)/47302/2025 WP(C)/33641/2025	PRATAP KUMAR SA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
298	D-WP(C)/47804/2025 WP(C)/33642/2025	ASHIS KUMAR NAYAK VS STATE OF ODISHA	SOM SEKHAR RATH VS	// 0 //
299	D-WP(C)/48367/2025 WP(C)/33643/2025	SUMANTA SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
300	D-WP(C)/47745/2025 WP(C)/33644/2025	JYOTINDRA SAHU VS STATE OF ODISHA	NISHIKANTA MOHAPATRA VS	// 0 //
301	D-WP(C)/47830/2025 WP(C)/33645/2025	M/S SHREE BALAJI COAL TRADERS LTD VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX	KSHIROD KUMAR SAHOO VS	// 0 //
302	D-WP(C)/48453/2025 WP(C)/33646/2025	PUSPANJALI SINGH VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
303	D-WP(C)/44766/2025 WP(C)/33647/2025	AJAY KUMAR KAR VS THE STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
304	D-WP(C)/48428/2025 WP(C)/33648/2025	PUNYASHA MOHAPATRA VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
305	D-WP(C)/46041/2025 WP(C)/33649/2025	SUNARAM RANA VS THE STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //
306	D-WP(C)/45063/2025 WP(C)/33650/2025	NAGENDRA KUMAR ROUT VS	SUSHREE SANGITA PASAYAT VS	// 0

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307	D-WP(C)/47663/2025 WP(C)/33651/2025	STATE OF ODISHA BULI BISWAL VS	CHANDIPRASAD SAHANI VS	// // ()
308	D-WP(C)/47859/2025 WP(C)/33652/2025	STATE OF ODISHA GOBARDHAN NAIK VS	MANOJ KUMAR PANDA VS	// // ()
309	D-WP(C)/47002/2025 WP(C)/33653/2025	STATE OF ODISHA SANJAY KUMAR CHALAN VS	BIVUDATTA CHALAN VS	// // ()
310	D-WP(C)/48463/2025 WP(C)/33654/2025	STATE OF ODISHA SANGRAMJIT PANDA VS	SASMITA PANDA VS	// // ()
311	D-WP(C)/47713/2025 WP(C)/33655/2025	THE REGISTRAR, DISCIPLINARY COMMITTEE, CUTTACK ODISHA STATE BAR COUNCIL FAROOKH AHMED VS	KHAGESWAR BEHERA VS	// // ()
312	D-WP(C)/48488/2025 WP(C)/33656/2025	STATE OF ODISHA M/S. NETINCON MARKETING PRIVATE LIMITED, KOLKATA VS	SWETA SENPATI VS	// // ()
313	D-WP(C)/47147/2025 WP(C)/33657/2025	UNION OF INDIA GHANASHYAM PANDA VS	NIRANJAN PANDA VS	// // ()
314	D-WP(C)/47733/2025 WP(C)/33658/2025	STATE OF ODISHA PABITRA KUMAR LENKA VS	DEBASIS SAHOO VS	// // ()
315	D-WP(C)/48491/2025 WP(C)/33659/2025	STATE OF ODISHA RIPLEY SHIPPING PRIVATE LIMITED, KOLKATA VS	SOUMYAJYOTI BISWAL VS	// // ()
316	D-WP(C)/47685/2025 WP(C)/33660/2025	UNION OF INDIA PARBATI SAHOO VS	AKSHAYA KUMAR PANDEY VS	// // ()
317	D-WPCRL/35898/2025 WPCRL/159/2025	STATE OF ODISHA MANOJ BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// // // ()

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318	D-ABLAPL/35576/2025 ABLAPL/13511/2025	PRAMOD KUMAR MAHARNA VS STATE OF ODISHA	ANITA SAHOO VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000309/2024
319	D-ABLAPL/34460/2025 ABLAPL/13512/2025	TARUN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	UDALA /281 /2021 () //
320	D-ABLAPL/35587/2025 ABLAPL/13513/2025	HRUSHIKESH @ HRUSHIKESHA GIRI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /377 /2025 () //
321	D-ABLAPL/35593/2025 ABLAPL/13514/2025	SANTOSH KUMAR PADHAN VS STATE OF ODISHA	RAJJEET ROY VS	DEOGAON /334 /2025 () //
322	D-ABLAPL/35651/2025 ABLAPL/13515/2025	VIKY @ PRAVANJAN BISWAL VS STATE OF ODISHA	RANJIT MOHANTY VS	PATKURA /301 /2023 () //
323	D-ABLAPL/34872/2025 ABLAPL/13516/2025	SANTOSH PALAI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
324	D-ABLAPL/35106/2025 ABLAPL/13517/2025	SUSANTA KUMAR MUDULI @ MUDLI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KALINGA NAGAR /289 /2025 () //
325	D-ABLAPL/35652/2025 ABLAPL/13518/2025	SURENDRA SAHOO VS STATE OF ODISHA	MD. RIAZ VS	DHAMNAGAR /12 /2019 () //
326	D-ABLAPL/35280/2025 ABLAPL/13519/2025	NITISH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIANTA P.S. /557 /2025 () //
327	D-ABLAPL/35284/2025 ABLAPL/13520/2025	NITISH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIANTA P.S. /559 /2025 () //
328	D-ABLAPL/35415/2025 ABLAPL/13521/2025	SATYABHAMA MANGARAJ VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	EOW,BHUBANESWAR /12 /2021 () //
329	D-ABLAPL/35655/2025	TRILOCHAN KOK @ TRILOCHAN KAK	JANAKI KANTA MAHAPATRA	SUNDARGARH TOWN /535 /2025

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	ABLAPL/13522/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/35446/2025 ABLAPL/13523/2025	DAVINDER SINGH @ BITTU SARDAR VS STATE OF ODISHA	BIDYADHAR PANDA VS	ORIENT /173 /2025 () //
331	D-ABLAPL/35493/2025 ABLAPL/13524/2025	SUNIL KUMAR DALAI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	JAGATPUR /668 /2025 () //
332	D-ABLAPL/35658/2025 ABLAPL/13525/2025	PRAKASH LENKA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BEGUNIAPADA /627 /2025 () //
333	D-ABLAPL/35682/2025 ABLAPL/13526/2025	JITENDRA @ JYOTIRANJAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /203 /2025 () //
334	D-ABLAPL/35686/2025 ABLAPL/13527/2025	KRUPASINDHU BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /95 /2025 () //
335	D-ABLAPL/35193/2025 ABLAPL/13528/2025	PRAVAS RANJAN SAHU @ PRABHAS RANJAN SAHU @ PRAVASH RANJAN SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /13 /2020 () //
336	D-ABLAPL/35286/2025 ABLAPL/13529/2025	SASWAT SAHU VS STATE OF ODISHA	SANKET KANUNGO VS	/ /0 () //
337	D-ABLAPL/35647/2025 ABLAPL/13530/2025	BIKASH CHANDRA BEHERA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	TOMANDO /141 /2020 () //
338	D-ABLAPL/35324/2025 ABLAPL/13531/2025	PRADEEP SA VS STATE OF ODISHA	LALIT SAHU VS	LOISINGHA(BOLANGIR) /299 /2025 () //
339	D-ABLAPL/35649/2025 ABLAPL/13532/2025	PAPU JENA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BANARAPAL /593 /2025 () //
340	D-ABLAPL/35377/2025 ABLAPL/13533/2025	RATNESH KUMAR PANDEY VS	SIDDHANT SARANGI VS	/ / ()

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341	D-ABLAPL/35527/2025 ABLAPL/13534/2025	STATE OF ODISHA(VIG.) PRADEEP KUMAR PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// BALASORE SADAR /435 /2025 ()
342	D-ABLAPL/35650/2025 ABLAPL/13535/2025	SATYANARAYAN BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// AIRPORT P.S. /195 /2025 ()
343	D-ABLAPL/35531/2025 ABLAPL/13536/2025	STATE OF ODISHA ALOK MANGARAJ VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// EOW,BHUBANESWAR /12 /2021 ()
344	D-ABLAPL/35687/2025 ABLAPL/13537/2025	STATE OF ODISHA MANGULU SUANSIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// / /0 NYAYADHIKARI G.N. /J.M.F.C,SANAKH 2(A)CC/0000085/2025
345	D-ABLAPL/33660/2025 ABLAPL/13538/2025	STATE OF ODISHA ROHIT DORA VS STATE OF ODISHA	BASUDEV BARIK VS	// PUINTALA /141 /2022 ()
346	D-ABLAPL/35626/2025 ABLAPL/13539/2025	STATE OF ODISHA STEPHEN @ STIPHEN JOSEPH VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// PURI TOWN /349 /2025 ()
347	D-ABLAPL/35629/2025 ABLAPL/13540/2025	STATE OF ODISHA PRADEEP KUMAR SAMANTRAY VS STATE OF ODISHA	PRATIK NAYAK VS	// PAHALA /386 /2025 ()
348	D-ABLAPL/33924/2025 ABLAPL/13541/2025	STATE OF ODISHA MITHUN DISHRI VS STATE OF ODISHA	SANDIP KUMAR BARIK VS	// TUSRA /102 /2022 ()
349	D-ABLAPL/34440/2025 ABLAPL/13542/2025	STATE OF ODISHA CHIRAG SINGHAL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// BOLANGIR TOWN /614 /2025 ()
350	D-ABLAPL/35634/2025 ABLAPL/13543/2025	STATE OF ODISHA SAPAN KUMAR SAHU @ SAPAN SAHU VS STATE OF ODISHA	PARSURAM PANDA VS	// BALIAPAL /273 /2025 ()
351	D-ABLAPL/35308/2025 ABLAPL/13544/2025	STATE OF ODISHA DIGAMBAR SWAIN @ SHANKAR VS STATE OF ODISHA	KALU CHARAN SWAIN VS	// NAYAGARH SADAR /283 /2025 ()

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352	D-ABLAPL/35635/2025 ABLAPL/13545/2025	BHAGYA LATA MALIK @ BHAGABATI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /82 /2025 () //
353	D-ABLAPL/35381/2025 ABLAPL/13546/2025	BANITA OJHA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHASIPURA /418 /2025 () //
354	D-ABLAPL/35612/2025 ABLAPL/13547/2025	SUBHA KANTA PRADHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /758 /2025 () //
355	D-ABLAPL/35689/2025 ABLAPL/13548/2025	IRSHAD AHMED VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	/ /0 () //
356	D-ABLAPL/35498/2025 ABLAPL/13549/2025	ASHISH GUPTA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /623 /2025 () //
357	D-ABLAPL/35678/2025 ABLAPL/13550/2025	SATURA @ SATRUGHNA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	ANANDAPUR /302 /2025 () //
358	D-ABLAPL/35690/2025 ABLAPL/13551/2025	KRUSHNA CH. DALEI @ KRUSHNA CHANDRA DALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INFOVALLY UPD BHUBANESWAR /284 () //
359	D-ABLAPL/35676/2025 ABLAPL/13552/2025	DEEPAK @ DEEPAK KUMAR ROUTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KUDANAGARI /64 /2025 () //
360	D-ABLAPL/35604/2025 ABLAPL/13553/2025	RAMALAL TANDI VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /203 /2025 () //
361	D-ABLAPL/35623/2025 ABLAPL/13554/2025	KIRAN KUMAR NAHAK VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /849 /2025 () //
362	D-ABLAPL/35692/2025 ABLAPL/13555/2025	UJJWAL KUMAR BEHERA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	BARANGA /617 /2025 () //
363	D-ABLAPL/35693/2025	ARJUN BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /202 /2025

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	ABLAPL/13556/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/35150/2025 ABLAPL/13557/2025	MADAN MOHAN JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BALIANTA P.S. /490 /2025 () //
365	D-ABLAPL/35697/2025 ABLAPL/13558/2025	RAMA CHANDRA DASH VS STATE OF ODISHA	ANIRUDHA DAS VS	PHIRINGIA /82 /2025 () //
366	D-ABLAPL/35089/2025 ABLAPL/13559/2025	HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHANDAGIRI P.S. /425 /2021 () //
367	D-ABLAPL/35702/2025 ABLAPL/13560/2025	TINKU KUMAR @ MOTA VS STATE OF ODISHA	ANIRUDHA DAS VS	G.R.P.S. (TITILAGARH) /37 /2025 () //
368	D-ABLAPL/35747/2025 ABLAPL/13561/2025	SRIDHAR MAHARANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
369	D-ABLAPL/35156/2025 ABLAPL/13562/2025	SURAJ BADBURA @ SURAJ DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /86 /2025 () //
370	D-ABLAPL/35586/2025 ABLAPL/13563/2025	JAGABANDHU DAS VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHAMNAGAR /380 /2025 () //
371	D-WPC(OA)/955/1988 WPC(OA)/955/1988	RAMESH CH. PANDA VS STATE OF ODISHA AND OTHERS	M/S N.K. MISHRA VS	/ / () //